

11.3.93.

None present for the both parties.

Reply still not filed

Since 1-7-91. Be listed before
the Court for direction on
23.6.93.

case not yet
submitted.
Reply not
filed.
B
16/6/93.

[Signature]
DEPUTY REGISTRAR
Secy. Administrative Tribunal
Jaipur Bench, JAIPUR.

23-6-93

Present: → Sd. J.K. Kaurik, counsel for the
applicant;
none for the respondents.

Since 1-7-91 the respondents have
prayed for time to file reply. but the
reply has not been filed. So the case
will be considered without the reply for
the purpose of admission.

only out to
in app. case
in counsel
m. sharma) in
in 42006
in 4201
out 12.7.93 is petition. The on is accordingly
dismissed as withdrawn.

[Signature]
(O. P. Sharma)
Administrative Member

[Signature]
(D. C. Mehta)
Vice-Chairman